

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
CA(CAA)-29(PB)/2019

IN THE MATTER OF:

ADD Buildwell Pvt Ltd and J.D.S. Financial Services Pvt Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT


SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Mr. Sachin Arora, CS

ORDER

By Order of the Bench, the matter is listed on 15.03.2019.


(Nirmala Vincent)
Court Officer

06.03.2019.
Aarti Makker